

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 59 of 2014 & IA No. 111 of 2014 and
Appeal No. 120 of 2014**

Dated: 15th July, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Appeal No. 59 of 2014 & IA No. 111 of 2014

**Madhya Pradesh Power Generating Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. G.Umapathy
Ms. R.Mekhala
Mr. Pradeep Misra

Appeal No. 120 of 2014

**M.P. Power Management Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. G.Umapathy
Ms. R.Mekhala
Mr. Dilip Singh for MPPMCL

Counsel for the Respondent(s) : Mr. Pradeep Misra

ORDER

Post this batch of appeals for arguments on the request of Learned Counsel for the Respondent, Mr. Pradeep Misra on **10th Aug, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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